

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:400
ANSWERED ON:25.02.2015
PRISONER EXCHANGE AGREEMENT
Chautala Shri Dushyant

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has entered into an agreement recently with Hong Kong for the exchange of prisoners and if so, the details thereof and achievement therefrom;
- (b) whether the Government has also signed any other MoU with other countries for exchange of prisoners during the last three years; and
- (c) if so, the details thereof and the total number of prisoners released as a result of such agreement, country-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(GEN. (DR) V. K. SINGH (RETD))

(a) The Government of India have signed the Agreement on Transfer of Sentenced Persons with the Government of Hong Kong Special Administrative Region on 20th January, 2015.

(b) During the last three years, the Government of India have signed bilateral Agreements for Transfer of Sentenced Persons with Thailand, Vietnam, Kuwait, Brazil, Russian Federation and Australia. We have also acceded to the multilateral convention with the Organization of American States (OAS), known as the Inter-American Convention on serving Criminal Sentences abroad of the Organisation of American States, on 5/5/2014.

(c) So far, 54 prisoners have benefited from such agreements between India and other countries. Out of these, 45 have been Indian prisoners brought back from abroad, and 9 foreign prisoners in India have been repatriated to their countries to serve the remainder of their sentences. The country-wise details are given below:

Repatriated Foreign prisoners belong to: Indian prisoners repatriated from

Country	No. of Foreign prisoners	Country	No. of Indian prisoners
UK	6	UK	2
France	1	Mauritius	14
Israel	1	Sri Lanka	29
Germany	1	Total	45
Total	9		